liberalised reward scheme for both officers and informers, strengthening of bilateral cooperation between neighbouring countries (including regional co-operation under the aegis of SAARC). The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act, 1988 provides for preventive detention upto a maximum period of 2 years for drug related crimes. 250 persons have so far been detained under the said Act

The Narcotic Drugs and Psychotropic Substances Act, 1985 has also been amended to strengthen it further. The Amendments, *interalia*, include provision for forfeiture of illegally acquired property derived from or used in illicit trafficking of drugs; criminalising the activity of financing drug trafficking and death penalty on second conviction for specified offences.

[Translation]

Conversion of Hanumangarh-Suratgarh Railway Line

3191. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether the broad gauge line between Hanumangarh and Suratgarh has been completed;
- (b) whether canal loop between Hanumangarh and Suratgarh is still a metre gauge line;
- (c) whether the major commercial marketing centres of Gang Canal and Indira Gandhi Canal are suffering heavy losses because of their being located on this metre gauge canal loop line; and
- (d) if so, whether Government propose to convert the canal loop line between Hanumangarh and Jaitsar into broad gauge to

save these marketing centres from incurring losses?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MA-HABIR PRASAD): (a) Yes Sir.

- (b) Yes, Sir.
- (c)and (d). Railways have no knowledge regarding losses suffered by concerned marketing centres, however, there is no proposal for conversion of canal loop line between Hanumangarh and Jaitsar into BG at present.

Measures to Check Sand Accumulation at Ganga Nagar Jaipur Rail Line

- 3192. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of RAIL-WAYS be pleased to state:
- (a) since when the work of replacement of old tracks and gravel laying work from Ganganagar to Jaipur is being done and by what time this work is expected to be completed;
- (b) whether sand accumulates at various places on Ganganagar-Jaipur rail line during the months of May and June as permanent arrangement has not been made to check this sand accumulation; and
- (c) if so, whether any such arrangement is proposed to be made?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MA-HABIR PRASAD): (a) Work of replacement of track over due renewal and ballasting of unballested track of the section, Sriganganagar to Jaipur, is being done since 1983-1984 and expected to be completed by 1991-92 subject to availability of funds.

(b) and (c). Sand accumulates on the